

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.822 of 2019

IN THE MATTER OF:

Esther Malini Victor

...Appellant

Versus

Oriental Bank of Commerce & Ors.

...Respondents

Present:

**For Appellant: Shri Arun Kathpalia, Sr. Advocate with Shri Mahesh
Agarwal, Shri Rishi Agarwal, Shri Himanshu Satija,
Ms. Shruti Arora, Ms. Aashna and Shri Arshit Anand,
Advocates**

For Respondents: Shri Ankit Raj, Advocate

ORDER

14.08.2019 Heard Shri Arun Kathpalia, learned Senior Counsel for the Appellant and Shri Ankit Raj, learned Counsel appearing for Oriental Bank of Commerce.

Hearing concluded. Judgement reserved.

It is open to the parties to file short written submissions not more than 3 pages by 19th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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